

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 6th February, 2017

No. HC.VII-167 (Pt.-I)/2014/ 499 /A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the 2 (two) days National Seminar on "*Speedy & Fair Trial of Sessions Cases, Civil Suits and Cases under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act) and Writing of Judgments in Civil Suits and Criminal Cases*", organized by the Odisha Judicial Academy on 4th & 5th March, 2017 at the **Odisha Judicial Academy, Cuttack-**

Sl. No.	Name	Designation
1.	Smti. Sharmila Bhuyan	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
2.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta
3.	Shri Biprajit Roy	Civil Judge & Asstt. Sessions Judge, Sivasagar
4.	Shri Bidyabrata Acharyya	Munsiff No.1, Karimganj
5.	Smti Shatabdi Bhuyan	Munsiff No.2, Dibrugarh

The tentative programme schedule is uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 500 - 518 /A dated 06 .02.2017

Copy forwarded for information and necessary action to:

1. The Director, Odisha Judicial Academy, Cuttack, Odisha.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar General, Orissa High Court.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Sonitpur, Tezpur / Barpeta / Sivasagar / Karimganj / Dibrugarh. **He / she is requested to inform the nominated participant of his / her respective District accordingly.**
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Smti Sharmila Bhuyan, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
10. Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta
11. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar
12. Shri Bidyabrata Acharyya, Munsiff No.1, Karimganj
13. Smti Shatabdi Bhuyan, Munsiff No.2, Dibrugarh

The nominated participants above are requested to send their travel itinerary to the Director, Odisha Judicial Academy, Cuttack-14 through e-mail orissajudicialacademy@gmail.com or by Fax (0671-2365194). Any queries, they may contact at Mob No.. : 09437111399 / 09439176904.

14. The Administrative Officer, Judicial Academy, Assam.
15. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
19. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

★ 6.2.17
Registrar (Judicial)
04.02.17